

(b) whether they have completed visit in various textile centres; and

(c) the remuneration paid to the Chairman and various members of the Committee?

The Deputy Minister of Labour (Shri Abid Ali): (a) Rs 1,01,982 (upto 31st January, 1959)

(b) No

(c) The Chairman of the Labour Appellate Tribunal, is also functioning as Chairman of the Wage Board. He is not paid any additional remuneration for this work. Members are also not paid any remuneration. They receive only travelling and daily allowances as admissible under the rules.

State Trading Corporation of India (Private) Ltd.

1215. { **Shri Vidya Charan Shukla-**
Shri Kistaiya:

Will the Minister of Commerce and Industry be pleased to state

(a) whether the Committee set up to advise the State Trading Corporation of India (Private) Ltd in its arrangements for procurement of ores, has held any meetings,

(b) if so, the nature of suggestions made by it at such meetings, and

(c) how many of them have been accepted by the Corporation?

The Minister of Commerce and Industry (Shri Lal Bahadur Shastri):

(a) Yes, Sir. One meeting has been held so far.

(b) and (c) It is not in the business interest of the Corporation to disclose details.

Co-operative Sugar Factories

1216. **Shri Ajit Singh Sarhadi:** Will the Minister of Commerce and Industry be pleased to state:

(a) the decision taken at the Joint Conference of the Chairmen and the Secretaries of the Co-operative Sugar

Factories held in the first week of January, 1959; and

(b) the steps taken to implement the decisions?

The Minister of Commerce and Industry (Shri Lal Bahadur Shastri): (a) and (b) A Statement is laid on the Table of the Sabha [See Appendix III annexure No 3]

Shrines in Pakistan

1217. **Shri Ajit Singh Sarhadi:** Will the Prime Minister be pleased to refer to Starred Question No 1194 answered on the 19th December 1958 and lay a statement showing the names of the 200 Hindu and Sikh shrines in West Pakistan a list of which has been given to Pakistan Government for protection of property and sanctity?

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): No lists of important Hindu and Sikh shrines in West Pakistan have been exchanged as the Government of Pakistan have not yet accepted our invitation to the meeting of the Indo-Pakistan Joint Committee on Shrines, at which these lists were to be exchanged.

Handloom Co-operatives in U.P.

1218. **Shri Ram Garib:** Will the Minister of Commerce and Industry be pleased to state

(a) the number of Handloom Industries (Small-scale) started in UP State on co-operative basis during the years 1956, 1957 and 1958 (district-wise), and

(b) the total amount sanctioned by way of loans and grants for the development of Handloom Industries in UP?

The Minister of Commerce and Industry (Shri Lal Bahadur Shastri): (a) A Statement is laid on the Table of the Sabha [See Appendix II, annexure No 4]

(b) The following amounts were sanctioned to UP State by the Central Government for the financial

years 1953-54 to 1957-58, for the development of the handloom industry:

Loans Rs 1,03,04,940

Grants Rs 1,02,24,171.

Figures for calendar years are not separately available

Refractory and Brick Factories in Kashmir

1219. Shri Baghunath Singh: Will the Minister of Commerce and Industry be pleased to state whether it is a fact that refractory and ordinary brick factories are being set up in Kashmir and plants are being purchased from Czechoslovakia?

The Minister of Commerce and Industry (Shri Lal Bahadur Shastri): A brick and tiles factory is proposed to be set up at Pampore, near Srinagar. The plant will have an installed capacity for the manufacture of 8 million ordinary bricks and 1 million tiles per year. Machinery and equipment are being purchased from a Czech firm.

मुद्रण और आकल्पन प्रतियोगिता

१२२०. श्री नवल प्रभाकर : क्या सूचना और प्रसारण मंत्री यह बताने की कृपा करेंगे कि

(क) राज्य पुरस्कारों के लिये होने वाली मुद्रण तथा आकल्पन प्रतियोगिता में भाग लेने के लिये क्या नियम हैं,

(ख) सर्वोत्कृष्ट प्रविष्टि का निर्णय करने वाली निर्णायक समिति का गठन किस आधार पर किया जाता है ?

सूचना और प्रसारण मंत्री (डा० केशवकर) (क) और (ख) उस पत्र की एक नकल जो कि मित्र-मित्र फर्मों को भेजा गया है, और जिसमें बताया गया है कि दाखिले भेजने की शर्तें क्या हैं और वह किस रूप में भेजे जाने चाहियें, सभा की मेज पर रखी जा रही है। इस बारे में जारी किये गये प्रेस नोट

की एक नकल भी सभा पढ़न पर रख दी गई है। [दिल्लिबे परिशिष्ट १, समुच्चय संख्या १] पत्र में निर्णायक समिति के गठन का आश्चर्य भी बताया गया है। निर्णायक समिति सरकार की मजूरी से चुनी जाती है।

रूस को ऋण की वापसी

१२२१. { भी नवल प्रभाकर :
श्री भगत दर्शन :

क्या वाणिज्य तथा उद्योग मंत्री यह बताने की कृपा करेंगे कि

(क) क्या यह सच है कि रूस से लिये गये ऋण की पहली किस्त १९५६ में रूपयों में चुकायी जायेगी, और

(ख) यदि हा, तो इन रूपयों से क्या-क्या वस्तुयें खरीदी जा सकेंगी ?

वाणिज्य तथा उद्योग मंत्री (श्री लाल बहादुर शास्त्री) : (क) जी, हा।

(ख) यह बात रूसी खरीद सस्थाओं के विचार और निश्चय करने की है।

Contract, and Agreements

1222. Shri Morarka: Will the Minister of Commerce and Industry be pleased to lay a statement on the Table showing the number of contracts or agreements entered into by his Ministry for technical collaboration or purchase of equipment since 1952 with foreign firms?

The Minister of Commerce and Industry (Shri Lal Bahadur Shastri): A Statement is laid on the Table of the Sabha [See Appendix III, annexure No 6]

Rubber Plantations

1223. { Shri Kodiyar:
Shri Pannoose:
Shri V. P. Nayar:

Will the Minister of Commerce and Industry be pleased to state: